

(d) if so, the details thereof ?

THE DEPUTY MINISTER  
IN THE MINISTRY OF HUMAN  
RESOURCE DEVELOPMENT  
(DEPTT. OF EDUCATION AND  
DEPTT. OF CULTURE) (KUMARI  
SELJA) : (a) and (b) Yes, Sir. The  
University Grants Commission have  
conveyed that they agree, in principle,  
to the idea of setting up of non-  
Government self-financing private  
universities, subject to interalia  
following safeguards :

(i) there should be a Central Act for  
the setting up of privately-financed  
Universities;

(ii) such universities should func-  
tion as institutions of excellence and  
there should be a proper mechanism for  
the accreditation and academic audit;

(iii) self-financing private univer-  
sities should be single campus and  
multi-faculty universities (including  
Faculties of Arts and Social Sciences);

(iv) admission to such Universities  
should be on the basis of merit with at  
least 50% seats being filled by Indian  
students. Reservation for admission of  
students should be as per the prescribed  
policy of the Government; and

(v) there should be no assistance  
from the Government/UGC or such  
privately financed universities.

(c) *end id*) The Gcverment has not  
taken a final view in this *rograd*.

#### **Rural Sports Talent in Andhra Pradesh**

624. SHRI YERRA NARAYA-  
NASWAMY : Will die Minister of HI  
MAN RESOURCE DEVELOPMENT  
be pleased to state :

(a) whether any effort has been  
made by the Sports Authority of India  
to select rural talent in Andhra Pradesh;

(b) if so, what are the details of  
such efforts;

(c) whether any assistance will be  
given to Zilla Parishads by Sports

Authority of India,'Sto encourage  
building up of infrastructure in district  
level towns ; and

(d) if so, the details thereof ?

THE MINISTER OF STATS  
IN THE MINISTRY OF HUMAN  
RESOURCE DEVELOPMENT  
(DEPARTMENT OF YOUTH  
AFFAIRS AND SPORTS (SHRI  
MUKUL WASNIK) : (a) Yes, Sir.

(b) The Sports Authority of India has  
schemes which cater to the needs of  
Rural Talent. These schemes are Sports  
Project Development Area, Special  
Area Games and Army Boys Sports  
Companies underw hich talent is  
scouted on the basis of their potential  
through Battery of Tests. So far the  
Sports Authority of India has  
established S.P.D.A. Centre at Eluru,  
Nizamabad and Kurnool. The Army  
Boys Sports Company at the  
Regimental Centre Hyderabad also has  
predominantly rural talent under  
training. Efforts are also being made to  
scout archery talent from rural area of  
Andhra Pradesh.

(c) No, Sir. However applications  
for assistance are considered by the  
Department of Youth Affairs and  
Sports under its Scheme of Grants for  
creation of sports infrastructure.

(d) Does not arise.

#### **Kendriya Vidyalaya SySlabus in Private Schools**

625. SHRI V. HANUMANTHA  
RAO : Will the Minister of HUMAN  
RESOURCE DEVELOPMENT be  
pleased to state :

(a) whether there is any proposal to  
encourage private educational  
institutions of high calibre to set up  
schools following the Kendriya Vid-  
yalaya syllabus;

(b) if so, the details thereof; and

(c) if not, how does Government propose to help the public who are not working in Government sector with transferable jobs ?

THE DEPUTY MINISTER  
IN THE MINISTRY OF HUMAN  
RESOURCE DEVELOPMENT  
(DEPTT. OF EDUCATION AND  
DEPTT. OF CULTURE) (KUMARI  
SELJA) : (a) and (b) No, Sir.

(c) The Kendriya Vidyalayas located all over the country are affiliated to the Central Board of Secondary Education (CBSE) and they follow the CBSE syllabi for Secondary and Higher Secondary stages. Similarly, a large number of privately managed schools affiliated to the CBSE functioning in different States/UTs of the country are also following the same syllabi. On their transfer, the employees of the non-Government Sector can seek admission of their children in the CBSE affiliated schools, if they so like.

#### Preation for OYmice

625. SHRI V. HANUMANTHA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government proposes to set up a task force to prepare for the forthcoming Olympics;

(b) if so, the details thereof;

(c) which events have been selected for India to make a serious effort; and

(d) whether the Sports Authority has been involved in the work for preparation for the Olympics ?

THE MINISTER OF STATE  
IN THE MINISTRY OF HUMAN  
RESOURCE DEVELOPMENT  
(DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK) : (a) and (b) There is no proposal at present to set up a task force to prepare for the forthcoming Olympic Games.

A Monitoring Committee of eminent sports persons to monitor the preparations of national teams up to the Olympic games has already been constituted.

(c) The events in which India would participate in the forthcoming Olympic Games are yet to be decided.

(d) Yes Sir.

#### Construction of Olympic Standard Swimming Pool in States.

627. SHRI V. HANUMANTHA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Sports Authority of India will embark on a programme to construct Olympic Standard Swimming Pools in all State Capitals and

(b) what steps are proposed to encourage talent in water sports like Swimming ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) SHRI MUKUL WASNIK (a) No, Sir. There is no such scheme under consideration of the Sports Authority of India. However under the scheme of grants for creation of Governments Infrastructure Funds are being provided to State Governments for construction of Olympic Standard pools.

(b) Sports Authority of India already operates various schemes like National Sports Talent Contest, Sports Project Development Area, Army Boys Sports Companies and Sports Hostels through which talent is nurtured and encouraged in various sports disciplines including Swimming. In addition swimmers who have excelled at the national level are being trained in the national coaching camps organised by Sports Authority of India in coordination with the National Sporting Organisation.